

AMOUNT FOR PASSENGER AMENITIES

194. **Shri Dabhi:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the annual amount allotted for passenger amenities on the Western Railway during the year 1953-54 has not been fully spent;

(b) whether it is also a fact that out of the amount spent during 1953-54, a substantial portion has been spent on the construction of new stations or the re-modelling of old ones; and

(c) if the answers to parts (a) and (b) above be in the affirmative, the reasons therefor?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (c). The amount allotted for passenger amenities on Western Railway during the year 1953-54 and the amount actually spent was furnished to the Hon'ble Member in reply to Unstarred Question No. 330 on 10th September 1954.

No amount was spent on the construction of new stations. Out of the actual expenditure of 39.08 lakhs on passenger amenity works, a sum of Rs. 18.34 lakhs represents that part of the expenditure on re-building or re-modelling of existing station buildings which was incurred on provision of passenger amenities, such as, provision of or extensions to the waiting halls, covering of platforms, provision of or improvements to Upper Class Waiting Rooms, provision of retiring rooms, extension or raising of platforms, provision of improved type latrines, asphalted platforms, approach roads, circulating areas and benches etc.

The full amount of funds allotted could not be spent due mainly to the delay in the finalisation of the detailed plans and estimates and delay in the receipt of materials.

NATIONALISATION OF ROAD TRANSPORT

195. { **Shri Bibhuti Mishra:**
Shri Ibrahim:
Shri Tushar Chatterjee:

Will the Minister of Transport be pleased to state:

(a) whether it is a fact that the Government of India have directed the State Governments to refrain from nationalisation of Road Transport till 1961; and

(b) if so, the reason therefor?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The Planning Commission have advised the State Governments that schemes for nationalisation of road freight services will not be considered for inclusion in the Plan until 1961 i.e. the end of the Second Five Year Plan. State Governments desiring to nationalise passenger services have been advised that they should prepare phased programmes for consideration by the Planning Commission for inclusion in the Plan defining clearly the areas of proposed nationalisation up till 1960-61.

(b) The main objective behind the recommendations is that the limited resources of the State Governments should be conserved for financing projects of a more important nature and also to leave the development of enterprises such as road transport to the private sector where necessary finance is likely to be forthcoming provided favourable conditions are created for such development.

MEDIUM AND LONG TERM LOANS

196. **Shri C. R. Chowdary:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total amount of medium and long term loans allotted so far to the Andhra State by the Central Government and the Reserve Bank of India for distribution to farmers during the year 1954-55; and

(b) what amount has been utilized by the Andhra State up-to-date?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Rs. 20 lakhs have been allocated by the Central Government under Special medium and Long Term loan. As far as the Government of India are aware, no allotment has been made by the Reserve Bank of India so far.